

Curb on Untouchability

604. SHRI R.P. DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the measure in curbing untouchability has become diluted with a large number of cases ending in acquittals;

(b) the reasons behind such acquittals;

(c) whether Government have any proposal to deal with such cases expeditiously; and

(d) if so, details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). Sir, it cannot be said that measure in curbing untouchability has become diluted since there are also cases of convictions. The main reason for acquittals, however, is that the victims do not come forward to give evidence in the courts. In this matter the following measures have been taken by State Governments :—

(a) Schemes for providing legal aid to Scheduled Caste victims have been introduced.

(b) Officers have been appointed for speedy investigation and supervision of PCR Act cases, at different levels.

(c) Committees for reviewing the working of PCR Act machinery have been set up.

(d) Special/Mobile Courts for prompt/ on the spot disposal of cases of PCR Act and crimes against Scheduled Castes have been set up.

"Decision to Keep Delhi Free from Industrial Pollution"

605. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government had decided to keep New Delhi free from industrial pollution; and

(b) if so, the steps taken therefor

during the last three years; the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) and (b). The measures being taken for reducing industrial pollution in New Delhi include the following :

(i) Industries are persuaded to instal pollution control equipment and legal actions are taken against the erring units;

(ii) Incentives are provided for installation of pollution control equipment and shifting of pollution units from the congested areas;

(iii) Under the industrial licensing system, for site selection and issue of licences, a procedure has been established for environmental evaluation of industries which are polluting in nature.

(iv) Steps are also being taken to maintain adequate tree cover for acting as a protective barrier against air-borne dust.

"Establishment of a Plant Resource Centre in Orissa"

606. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) the amount sanctioned so far for the establishment of a Plant Resource Centre named as "Ekamra Kanan" near Bhubaneswar in Orissa;

(b) the total cost of the project; and

(c) the amount proposed to be sanctioned for that project 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) to (c). According to the proposal received from the Department of Science, Technology and Environment, Govt. of Orissa, the total outlay of the project has been shown as Rs. 116 lakhs non-recurring and Rs. 8 lakhs

recurring per year. No grant has been released yet by the Department of Environment for the project. The amount proposed to be sanctioned in 1985-86 is not finalised.

Proposal for Establishment of an Elephant Sanctuary in Orissa

607. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government of Orissa have sent a proposal for the establishment of an elephant sanctuary in the degraded forest of Chandka-Dampara Reserve Forest;

(b) if so, the estimated cost of the project;

(c) the amount proposed to be sanctioned by the Union Government for the project; and

(d) the decision taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOREST (SHRI BIR SEN) : (a) The State Government has already established the Chandka-Dampara Sanctuary in December, 1982.

(b) While the estimated cost the establishment of the Sanctuary is not known, the State Government sought an amount of Rs. 567.50 lakhs by way of Central assistance.

(c) and (d). Under the Centrally sponsored Scheme for the assistance to National Parks and Sanctuaries, an amount of Rs. 16 lakhs has been approved for the year 1984-85 on essential items in the proposal of the State Government Central share of Rs. 8 lakhs has been released already to the State Government.

National Sports Policy

608. SHRIMATI JAYANTI PATNAIK : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have a proposal to introduce National Sports Policy;

(b) if so, when it is expected to be introduced; and

(c) the steps proposed to be taken for the development of sports and games in various States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). The National Sports Policy, in the shape of a Government Resolution was laid on the Table of the Sabha on the 21st August, 1984.

(c) Besides continuing the existing schemes of National Coaching Scheme, Sports Talent Search Scholarships, Regional Coaching Centres, Grants to State Sports Councils, Rural Sports Tournaments and All India Women Sports Festivals, on a more extensive scale, it is also proposed, subject to the availability of resources, to start new schemes like setting up of sports Hostels, Sports Talent Search Contest and adoption of selected schemes etc. with a view to developing Sports and Games in various states.

UNESCO Assistance for Development of Indian National Parks

609 KUMARI PUSHPA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have a proposal to undertake the development of some national parks;

(b) whether some national parks have been considered for inclusion in UNESCO'S list for their protection and development;

(c) whether Kanha National Park of Madhya Pradesh has also been included for UNESCO assistance;

(d) if not, whether the above national park of Madhya Pradesh will be included in view of its importance; and

(e) the other Indian National Parks considered for inclusion for UNESCO protection ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI BIR SEN) : (a) Development of National Parks is an ongoing activity. The Central Government provides financial assistance to the